

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4024
ANSWERED ON:20.03.2015
CIRCULATION OF LOW DENOMINATION COINS
Chinnaraj Shri Gopalakrishnan

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware that low denomination currency coins is still in circulation ;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government to withdraw these low denomination coins from the market?

Answer

MINISTER OF STATE IN MINISTRY OF FINANCE SHRI JAYANT SINHA

(a) & (b): Government vide Gazette Notification No.2978 (E) dated 20th December, 2010 called in from circulation the coins of the denomination of 25 paise and below, issued from time to time, with effect from 30th June, 2011, and from this date, these coins ceased to be a legal tender for payment as well as on account. However, coins of the denomination of 50 paise and above are still in circulation.

(c): Pursuant to the issue of Gazette Notification of 20th December, 2010, RBI advised all the banks to make arrangements for exchange of coins of 25 paise and below for their face value at the counters, on all working days; display of board for information of public and to maintain a record of the exchange of coins.